

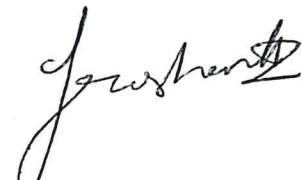

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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 06.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 136/BB/ 2017	-	For hearing	Rule-6 of IB	SF Dyes Vs Indus Fila Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Prashanth G.	Advocate for Applicant	
	B.N. Prakash.	Advocate for Respondent	

ORDER

Counsel for Petitioner is present. M/s. Lawyers Inc., Advocates filed Vakalat for Corporate Debtor. Corporate Debtor informed that there is no serious contest in this matter, yet he will file objections/memo. List it on 09.02.2018 finally.


Member (T)


Member (J)